

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 40
Dated Guwahati, the 7th June, 2024

In partial modification of Notification No. 31 dated 27.05.2024, Hon'ble the Chief Justice has been pleased to re-constitute the Committee for Judicial Infrastructure needs for the State of Assam, (**Sl. at 45 of the Hon'ble Committee List**) with the following members in the manner as indicated below:-

Name of the Committee	Name of Hon'ble Judges/ Members	Secretary
Committee for Judicial Infrastructure needs for the State of Assam	<ol style="list-style-type: none">1. Hon'ble Mr. Justice Suman Shyam2. Chief Secretary, Govt. of Assam3. Registrar General, Gauhati High Court4. Senior-Most Secretary, Govt. of Assam, Department of Finance, Assam5. L.R. & Secretary, Govt. of Assam, Judicial Department6. Chief Engineer, PWD (Building)	Registrar (Administration) to be assisted by Joint Registrar (PM&P)

Hon'ble the Chief Justice is the Chairman of all Committees, unless otherwise stated.

This notification will come into effect immediately.

By Order,
Sd/- S. K. Poddar
REGISTRAR GENERAL


Memo No.HC. III – 06/2021/2426-2450/G, Dated the 7th June, 2024.

Copy to:-

1. The Chief Secretary, Govt. of Assam, Dispur, Guwahati.
2. The Senior-Most Secretary, Govt. of Assam, Department of Finance, Dispur, Guwahati.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Registrar (Vigilance/ Admn./ Judicial/ Estt.), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.

6. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Chief Engineer, PWD (Building), Govt. of Assam, Guwahati.
9. The Joint Registrar (_____), Gauhati High Court, Guwahati.
10. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
11. The Deputy Secretary, Assam State Legal Services Authority, Gauhati High Court, Guwahati.
12. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
13. The Deputy Registrar-cum- Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
14. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
15. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
16. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
17. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
18. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
19. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
20. The Court Manager, Gauhati High Court, Guwahati.
21. The Administrative Officer (Judicial), _____ Section, Gauhati High Court, Guwahati.
22. The Court Officer I & II, Gauhati High Court, Guwahati.
23. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
24. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
25. The Gauhati High Court Notice Boards.


REGISTRAR GENERAL


7/6/2024